

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *115**

**TO BE ANSWERED ON THE 13TH DECEMBER, 2023/ AGRAHAYANA 22, 1945
(SAKA)**

SAFE CITY PROJECT

115 SHRI MASTHAN RAO BEEDA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the Safe City Project run by Government;**
- (b) the objectives of the same, along with the details of measures taken;
and**
- (c) the progress made in this respect, State-wise/UT-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO. 115 DUE FOR ANSWER ON 13TH DECEMBER, 2023 REGARDING SAFE CITY PROJECT

(a) to (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including crime against women are with the respective State Governments. However, as part of several initiatives for safety of women by the Government of India, Safe City Projects have been approved by the Ministry of Home Affairs with centrally sponsored funding in eight cities namely Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, and Mumbai. The State Governments have entrusted the responsibility of implementation of their projects to the Police departments in consultation with the local bodies and State line departments. Safe City project plan have been prepared by the State/UT after identifying the gaps in each city. The projects involve identification of hotspots for crime against women and deployment of various components including infrastructure, technology adoption, and capacity building in community through awareness programmes which will enable safety for women. The project implementation is regularly reviewed by the respective State Level Apex Committee. MHA has put in place a Safe City Implementation and Monitoring (SCIM) Portal to enable the State Implementing Agencies to upload the assets deployed under the project and other details relating to the progress of implementation.

Details of funds approved and released to the selected cities for the implementation of Safe City Project are as below:

City	Funds Approved (Central & State Share) (in Rs. Crores)	Funds Released (Central & State Share) (as on 08.12.2023) (in Rs. Crores)
Ahmedabad	220.11	220.11
Bengaluru	667.00	476.72
Chennai	425.06	396.51
Delhi	617.71	375.77
Hyderabad	282.41	267.78
Kolkata	181.32	132.57
Lucknow	194.44	185.36
Mumbai	252.00	240.64
Total	2840.05	2295.46
